



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

Email Office : egft-dgft@gov.in , Phone Office : 011-23062777

**(DES - VI SECTION)**

**MINUTES OF THE NORMS COMMITTEE- VI**

**MEETING No.** NC/6/MEET/Jan/202526/16

**DATED:** 20/01/2026

Please Note

- I. For information of exporters, Norms Committee - VI handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 1 to 26, 94 to 98 .Communications in respect of cases/pertaining to NC- VI may be sent to email address: nc6.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/6/MEET/Jan/202526/16 dated 20/01/2026 of Norms Committee - VI for the year 2025-26 was held on 20/01/2026 under the Chairmanship of LOKESH H D, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

| S.No. | Name and Designation of Representatives   | Department                             |
|-------|-------------------------------------------|----------------------------------------|
| 1     | Raj Kumari Singh, Deputy DGFT             | DGFT(HQ)                               |
| 2     | Annu Kumari, Technical Consultant         | Ministry of Food Processing Industries |
| 3     | Bindu J, Technical Consultant             | Ministry of Commerce & Industry        |
| 4     | Dineshnarain Mathur, Technical Consultant | DGFT                                   |
| 5     | Nand Lal, Technical Consultant            | DGFT                                   |
| 6     | Shaish Kumar, Technical Consultant        | DGFT                                   |

**Case Details and Decision(s):**

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 1 / NC/6/MEET/Jan/202526/16                 |
| Case Status             | Case Approved                               |
| Party Name              | VJ JINDAL COCOA PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number          | HQRNORM APPLY 00005288AM26                  |
| RA File Number          | NA                                          |
| Licence No and Date     | NA                                          |

**Norms Committee Decision:**

NC considered the case as per the agenda and decided to fix the norms based on the comments of the Technical Authority, i.e., MoFPI, allowing the following inputs:

| Export Serial No. | Export Item Name                                                                                  | Quantity ( KGS) | Import serial no | Import Item Name                             | Quantity (MT) |
|-------------------|---------------------------------------------------------------------------------------------------|-----------------|------------------|----------------------------------------------|---------------|
| 1.                | COCOA PRODUCT AND CHOCOLATE PRODUCT(COCOA, CHOCOLATE, DRINKING CHOCOLATE, COCOA MIXES AND SPREADS | 100000.0        | 1.               | COCOA PASTE(0)<br>ITC(HS) Code<br>18031000   | 0.25          |
|                   |                                                                                                   |                 | 2.               | WHEY POWDER(0)<br>ITC(HS) Code<br>4041020    | 0.05          |
|                   |                                                                                                   |                 | 3.               | HAZELNUT(0)<br>ITC(HS) Code<br>8022200       | 0.20          |
|                   |                                                                                                   |                 | 4.               | FOOD FLAVOUR(0)<br>ITC (HS) Code<br>21069060 | 0.02          |

1. The export item should have 20% hazelnut and the same should be ensured

2.The above fixation of adhoc norms is valid for the present application under Para 4.06 of HBP 2023 & norms are valid for one year from the date of uploading the minutes on the DGFT website.

3. No Advance Authorisation should be issued on a repeat basis based on the fixation of above mentioned adhoc norms.

4. Other regulations of FTP / HBP, 2023, like Value Addition, Pre-import condition & Appendix 4J conditions should also be complied with.

RA may take subsequent consequential action accordingly.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 2 / NC/6/MEET/Jan/202526/16                 |
| Case Status             | Case Approved                               |
| Party Name              | DANAGRO FOOD INDUSTRIES LLP                 |
| Meeting Number and Date | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number          | HQRNORM APPLY 00004892AM26                  |
| RA File Number          | NA                                          |
| Licence No and Date     | NA                                          |

**Norms Committee Decision:**

NC considered the case as per the agenda and decided to fix the norms based on the comments of the Technical Authority, i.e., MoFPI, allowing the following inputs:

| Export Serial No. | Export Item Name       | Quantity ( KGS) | Import serial no | Import Item Name                      | Quantity (MT)           |
|-------------------|------------------------|-----------------|------------------|---------------------------------------|-------------------------|
| 1.                | Filled Evaporated Milk | 373550.0        | 1.               | Skimmed Milk Powder(0)                | 50001.22                |
|                   |                        |                 | 2.               | Butter Milk Powder                    | 7587.73                 |
|                   |                        |                 | 3.               | Palm Olein                            | 28065.66                |
|                   |                        |                 | 4.               | Stabiliser (PS301)                    | 1245.170                |
|                   |                        |                 | 5.               | Tin Cans with Lids (63 x 63mm) - 170g | 2,197,352 pieces as per |

|    |                  |          |  |                                               |                                                                                 |
|----|------------------|----------|--|-----------------------------------------------|---------------------------------------------------------------------------------|
|    |                  |          |  | each                                          | 170g in each can<br><br>(As per packaging policy of DGFT)                       |
| 2. | Sterilised Cream | 252440.0 |  | Skimmed Milk Powder                           | 18485.970                                                                       |
|    |                  |          |  | Palm Olein                                    | 63043.220                                                                       |
|    |                  |          |  | Hydrosol Stabiliser                           | 3662.340                                                                        |
|    |                  |          |  | Tin Cans with Lids<br>(73 x 51mm) - 170g each | 1484941 pieces as per 170g in each can<br><br>(As per packaging policy of DGFT) |

1. The above fixation of adhoc norms is valid for the present application under Para 4.06 of HBP 2023 & norms are valid for one year from the date of uploading the minutes on the DGFT website.

2. No Advance Authorisation should be issued on a repeat basis based on the fixation of above mentioned adhoc norms.

3. Other regulations of FTP / HBP, 2023, like Value Addition, Pre-import condition & Appendix 4J conditions should also be complied with.

RA may take subsequent consequential action accordingly.

|          |                             |
|----------|-----------------------------|
| Case No. | 3 / NC/6/MEET/Jan/202526/16 |
|----------|-----------------------------|

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case Status             | Case Approved                               |
| Party Name              | CROWN IMPEX                                 |
| Meeting Number and Date | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number          | HQRNORM APPLY 00004900AM26                  |
| RA File Number          | NA                                          |
| Licence No and Date     | NA                                          |

**Norms Committee Decision:**

NC considered the case as per the agenda and decided to fix the norms based on the comments of the Technical Authority, i.e., MoFPI, allowing the following inputs:

| Export Serial No. | Export Item Name                                                                | Quantity ( KGS) | Import serial no | Import Item Name              | Quantity (KGS) |
|-------------------|---------------------------------------------------------------------------------|-----------------|------------------|-------------------------------|----------------|
| 1.                | COLD PRESSED WALNUT KERNEL OIL ( NON - REFINED )(CLEAR ( PALE YELLOW TO AMBER ) | 51000.0         | 1.               | WALNUT IN SHELL(GOOD QUALITY) | 1,30,560       |

1. The above fixation of adhoc norms is valid for the present application under Para 4.06 of HBP 2023 & norms are valid for one year from the date of uploading the minutes on the DGFT website.

2. No Advance Authorisation should be issued on a repeat basis based on the fixation of above mentioned adhoc norms.

3. Other regulations of FTP / HBP, 2023, like Value Addition, Pre-import condition & Appendix 4J conditions should also be complied with.

RA may take subsequent consequential action accordingly.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 4 / NC/6/MEET/Jan/202526/16                 |
| Case Status             | Case Deferred                               |
| Party Name              | KENNY DELIGHTS                              |
| Meeting Number and Date | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number          | HQRNORM APPLY 00004871AM26                  |
| RA File Number          | NA                                          |
| Licence No and Date     | NA                                          |

## Norms Committee Decision:

NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.

The case stands deferred.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 5 / NC/6/MEET/Jan/202526/16                 |
| Case Status             | Case Approved                               |
| Party Name              | A J INTERNATIONAL                           |
| Meeting Number and Date | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number          | HQRNORM APPLY 00004916AM26                  |
| RA File Number          | NA                                          |
| Licence No and Date     | NA                                          |

## Norms Committee Decision:

NC considered the case as per the agenda and decided to fix the norms based on the comments of the Technical Authority, i.e., MoFPI, allowing the following inputs:

| Export Serial No. | Export Item Name                                                             | Quantity ( KGS) | Import serial no | Import Item Name              | Quantity (KGS) |
|-------------------|------------------------------------------------------------------------------|-----------------|------------------|-------------------------------|----------------|
| 1.                | COLD PRESSED WALNUT KERNEL OIL (NON - REFINED) (CLEAR PALE YELLOW TO AMBER ) | 51000.0         | 1.               | WALNUT IN SHELL(GOOD QUALITY) | 130560.0       |

1.The above fixation of adhoc norms is valid for the present application under Para 4.06 of HBP 2023 & norms are valid for one year from the date of uploading the minutes on the DGFT website.

2. No Advance Authorisation should be issued on a repeat basis based on the fixation of above mentioned adhoc norms.

3. Other regulations of FTP / HBP, 2023, like Value Addition, Pre-import condition & Appendix 4J conditions should also be complied with.

RA may take subsequent consequential action accordingly.

|          |                             |
|----------|-----------------------------|
| Case No. | 6 / NC/6/MEET/Jan/202526/16 |
|----------|-----------------------------|

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case Status             | Case Approved                               |
| Party Name              | DRYTECH PROCESSES (INDIA) P LTD             |
| Meeting Number and Date | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number          | HQRNORM REVIW00003403AM26                   |
| RA File Number          | NA                                          |
| Licence No and Date     | NA                                          |

**Norms Committee Decision:**

NC considered the case as per the agenda and decided to fix the norms based on the comments of the Technical Authority, i.e., MoFPI, allowing the following inputs:

| Export Serial No. | Export Item Name                                        | Quantity (MT) | Import serial no | Import Item Name                                                                   | Quantity (MT) |
|-------------------|---------------------------------------------------------|---------------|------------------|------------------------------------------------------------------------------------|---------------|
| 1.                | TOMATO POWDER(TOMATO POWDER)<br>(containing 97% solids) | 400.0         | 1.               | TOMATO PASTE 36-38% BRIX<br>(TOMATO PASTE 36-38% BRIX )<br>(containing 37% solids) | 1144          |

1. The above fixation of adhoc norms is valid for the present application under Para 4.06 of HBP 2023 & norms are valid for one year from the date of uploading the minutes on the DGFT website.

2. No Advance Authorisation should be issued on a repeat basis based on the fixation of above mentioned adhoc norms.

3. Other regulations of FTP / HBP, 2023, like Value Addition, Pre-import condition & Appendix 4J conditions should also be complied with.

RA may take subsequent consequential action accordingly.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 7 / NC/6/MEET/Jan/202526/16                 |
| Case Status             | Case Deferred                               |
| Party Name              | NESTLE INDIA LIMITED                        |
| Meeting Number and Date | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number          | HQRNORM APPLY 00004990AM26                  |
| RA File Number          | NA                                          |
| Licence No and Date     | NA                                          |

## Norms Committee Decision:

NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.

The case stands deferred

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 8 / NC/6/MEET/Jan/202526/16                 |
| Case Status             | Case Deferred                               |
| Party Name              | HERB ARTIZAN PRIVATE LIMITED                |
| Meeting Number and Date | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number          | HQRNORM APPLY 00002763AM26                  |
| RA File Number          | NA                                          |
| Licence No and Date     | NA                                          |

## Norms Committee Decision:

NC considered the case as per the agenda. Based on the comments received from the Technical Authority (Tech-2), it was decided to call the firm for a PH. The firm is required to submit the following information:

1. Technical differences between Export Item No. 1 and Export Item No. 2.
2. COA of the imported item from the foreign supplier indicating the percentage of active ingredients.
3. COA of the export item indicating the percentage of active ingredients.
4. Wastage claimed at each stage of the manufacturing process.
5. Recovery of fibres and residue along with their commercial value.

The case stands deferred.

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|-------------------------|---------------------------------------------|
| Case No.                | 9 / NC/6/MEET/Jan/202526/16                 |
| Case Status             | Case Approved                               |
| Party Name              | MANORAMA INDUSTRIES LIMITED                 |
| Meeting Number and Date | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number          | HQRNORM APPLY 00005084AM26                  |
| RA File Number          | NA                                          |
| Licence No and Date     | NA                                          |

## Norms Committee Decision:

NC considered the case as per the agenda and decided to fix the norms based on the comments of the Technical Authority, i.e., MoFPI, allowing the following inputs:



| Export Serial No. | Export Item Name                                                 | Quantity (MT) | Import serial no | Import Item Name                                 | Quantity (MT) |
|-------------------|------------------------------------------------------------------|---------------|------------------|--------------------------------------------------|---------------|
| 1.                | Refined Palm mid Fraction (PMF)(Refined Palm mid Fraction (PMF)) | 4000.0        | 1.               | Palm mid Fraction (PMF)(Palm mid Fraction (PMF)) | 4120.0        |

1. Import items are required to comply with all requirements of Food Safety and Standards Act, 2006 and Rules and Regulations made there under.

2. The above fixation of adhoc norms is valid for the present application under Para 4.06 of HBP 2023 & norms are valid for one year from the date of uploading the minutes on the DGFT website.

3. No Advance Authorisation should be issued on a repeat basis based on the fixation of above mentioned adhoc norms.

RA may take subsequent consequential action accordingly.

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| Case No.                                                                                                                                                                                                                                                                                                                       | 10 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                                                                                                                                                    | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                     | VINAY INDUSTRIES LIMITED                    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                        | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00005093AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                 | NA                                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                            | NA                                          |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred</p> |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 11 / NC/6/MEET/Jan/202526/16                |
| Case Status             | Case Approved                               |
| Party Name              | VALUE BEVERAGE                              |
| Meeting Number and Date | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number          | HQRNORM APPLY 00001229AM26                  |
| RA File Number          | NA                                          |
| Licence No and Date     | NA                                          |

## Norms Committee Decision:

NC considered the case as per the agenda and decided to fix the norms based on the comments of the Technical Authority, i.e., MoFPI, allowing the following inputs:

| Export Serial No. | Export Item Name          | Quantity ( KGS) | Import serial no | Import Item Name     | Quantity (KGS) |
|-------------------|---------------------------|-----------------|------------------|----------------------|----------------|
| 1.                | Instant Premix (Tea/Milk) | 160000.0        | 1.               | Whole Milk Powder(0) | 51,200         |
|                   |                           |                 | 2.               | Skimmed Milk Powder  | 12,800         |
| 2.                | Instant Premix (Coffee)   | 40000.0         |                  | Whole Milk Powder    | 12,800         |
|                   |                           |                 |                  | Skimmed Milk Powder  | 3200           |

1. The above fixation of adhoc norms is valid for the present application under Para 4.06 of HBP 2023 & norms are valid for one year from the date of uploading the minutes on the DGFT website.

2. No Advance Authorisation should be issued on a repeat basis based on the fixation of above mentioned adhoc norms.

3. Other regulations of FTP / HBP, 2023, like Value Addition, Pre-import condition & Appendix 4J conditions should also be complied with.

RA may take subsequent consequential action accordingly.

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|-------------|-----------------------------------|
| Case No.    | 12 / NC/6/MEET/Jan/202526/16      |
| Case Status | Case Deferred                     |
| Party Name  | SWG CONSUMER CARE PRIVATE LIMITED |

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| Meeting Number and Date                                                                                                                                                                                                                                                                                                        | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00005123AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                 | NA                                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                            | NA                                          |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                        | 13 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                                                                                                                                                     | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                      | HEMRAJ INDUSTRIES PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                         | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00005198AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                  | NA                                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                             | NA                                          |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred.</p> |                                             |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                               | 14 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                            | Case Deferred                               |
| Party Name                                                                                                                                             | MADHU JAYANTI INTERNATIONAL PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                         | HQRNORM REVIW00005040AM26                   |
| RA File Number                                                                                                                                         | 322404000039 AM18                           |
| Licence No and Date                                                                                                                                    | 3210078355/02/01/2018                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and decided to refer the case to Tech 2.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                            | 15 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                          | CHIRAG ENTERPRISE                           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                             | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                      | HQRNORM REVIW00004607AM25                   |
| RA File Number                                                                                                                                                                                                                                                                                                                      | 242404000009 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                 | 2410043105/15/05/2020                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the firm was requested to appear for PH. However, due to technical issues the PH could not be conducted. The Committee therefore, decided to give one more chance to the firm to represent their case.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 16 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | SALVI CHEMICAL INDUSTRIES LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | HQRNORM REVIW00002186AM26                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 03AX04001964 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 0311015962/29/06/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and, based on the comments of the Technical Authority (Tech-2), decided to seek the following information from the firm:</p> <ol style="list-style-type: none"> <li>1. Step-wise chemical reactions (complete and balanced), along with molecular weight and percentage yield on a molar basis.</li> <li>2. Complete material balance.</li> <li>3. Details of consumption of refined glycerine in the manufacturing process.</li> </ol> <p>The Committee also decided to call the firm's representative for a PH for better understanding and clarification of the manufacturing process and wastage generated at various stages.</p> <p>The case stands deferred.</p> |                                             |

|                |                                             |
|----------------|---------------------------------------------|
| Case No.       | 17 / NC/6/MEET/Jan/202526/16                |
| Case Status    | Case Deferred                               |
| Party Name     | DP COCOA PRODUCTS LLP                       |
| Meeting Number | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------|
| and Date                                                                                                                                                                                                                                                                                                                                            |                           |
| HQ File Number                                                                                                                                                                                                                                                                                                                                      | HQRNORM REVIW00004775AM26 |
| RA File Number                                                                                                                                                                                                                                                                                                                                      | 30AX04000400 AM23         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                 | 3011002883/06/12/2022     |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of Technical Authority, i.e., Tech 1, and technical comments are awaited. The Committee decided to send a reminder to Tech 1 to expedite comments in this matter.</p> <p>The case stands deferred.</p> |                           |

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|-------------------------|---------------------------------------------|
| Case No.                | 18 / NC/6/MEET/Jan/202526/16                |
| Case Status             | Case Approved                               |
| Party Name              | TTK HEALTHCARE LIMITED                      |
| Meeting Number and Date | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number          | HQRNORM REVIW00005086AM26                   |
| RA File Number          | 07AX04000324 AM24                           |
| Licence No and Date     | 0711007814/08/06/2023                       |

Norms Committee Decision:

NC considered the case as per the agenda and decided to fix the norms based on the comments of the Technical Authority, i.e., MoFPI, allowing the following inputs:

| Export Serial No. | Export Item Name                                                 | Quantity (KGS) | Import serial no | Import Item Name              | Quantity (MT) |
|-------------------|------------------------------------------------------------------|----------------|------------------|-------------------------------|---------------|
| 1.                | PAPAD MIXED RINGS SNACK PELLETS(PAPAD MIXED RINGS SNACK PELLETS) | 66522.0        | 1.               | POTATO GRANULE EMGRANULE 3364 | 15345.564     |

1. Import items are required to comply with all requirements of Food Safety and Standards Act, 2006 and Rules and Regulations made there under.
2. The above fixation of adhoc norms is valid for the present application under Para 4.06 of HBP 2023 & norms are valid for one year from the date of uploading the minutes on the DGFT website.

3. No Advance Authorisation should be issued on a repeat basis based on the fixation of above mentioned adhoc norms.

RA may take subsequent consequential action accordingly.

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| Case No.                                                                                                                                                                                                                                                                                                                                      | 19 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                    | OLYMPIC ZIPPERS LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | HQRNORM REVIW00004991AM26                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                | 05AX04000693 AM24                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 0511019406/16/06/2023                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of the Technical Authority, i.e., Tech 1, and comments are awaited. The Committee decided to send a reminder to Tech 1 to expedite comments in this matter.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                            | 20 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                                                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                          | DP COCOA PRODUCTS LLP                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                             | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                      | HQRNORM REVIW00004776AM26                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                      | 30AX04000216 AM24                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                 | 3011004057/24/08/2023                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of Technical Authority, i.e., Tech 1, and technical comments are awaited. The Committee decided to send a reminder to Tech 1 to expedite comments in this matter.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                | 21 / NC/6/MEET/Jan/202526/16                |
| Case Status             | Case Deferred                               |
| Party Name              | RAJDHANI CRAFTS INDUSTRIES PRIVATE LIMITED  |
| Meeting Number and Date | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number          | HQRNORM REVIW00006823AM25                   |

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| RA File Number                                                                                                                                                                                                                                                                                     | 13AX04000156 AM24     |
| Licence No and Date                                                                                                                                                                                                                                                                                | 1311002161/25/08/2023 |
| <p>Norms Committee Decision:</p> <p>NC discussed the case in the norms committee meeting and based on the comments received from the Technical Authority (Tech-2), it was decided to call the firm again for a PH as the firm has not given point wise reply.</p> <p>The case stands deferred.</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                 | 22 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                                                                                                                                                              | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                               | ASIAN FOOD INDUSTRIES                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                  | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                           | HQRNORM REVIW00005104AM26                   |
| RA File Number                                                                                                                                                                                                                                                                                                                           | 34AX04000471 AM24                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                      | 3411004262/20/10/2023                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of the Technical Authority, i.e., MoFPI, and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                 | 23 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                                                                                                                                                              | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                               | VENKATESH FOOD INDUSTRIES                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                  | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                           | HQRNORM REVIW00000189AM26                   |
| RA File Number                                                                                                                                                                                                                                                                                                                           | 05AX04002310 AM24                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                      | 0511021822/31/10/2023                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of the Technical Authority, i.e., MoFPI, and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred.</p> |                                             |

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| Case No. | 24 / NC/6/MEET/Jan/202526/16 |
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| Case Status                                                                                                                                                                                                                                                                                                      | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                       | AIMWOOD PRODUCTS PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                          | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                   | HQRNORM REVIW00000639AM26                   |
| RA File Number                                                                                                                                                                                                                                                                                                   | 03AX04004802 AM24                           |
| Licence No and Date                                                                                                                                                                                                                                                                                              | 0311030495/29/01/2024                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of the Tech NL and their comments are awaited. The Committee decided to send a reminder to Tech NL to expedite their comments.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                 | 25 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                                                                                                                                                              | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                               | ASIAN FOOD INDUSTRIES                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                  | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                           | HQRNORM REVIW00005105AM26                   |
| RA File Number                                                                                                                                                                                                                                                                                                                           | 08AX04000486 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                      | 0811012012/08/07/2024                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of the Technical Authority, i.e., MoFPI, and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                          | 26 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                       | Case Approved                               |
| Party Name                                                                                                                                                                        | SAMAN TEA PRIVATE LIMITED                   |
| Meeting Number and Date                                                                                                                                                           | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                    | HQRNORM REVIW00005068AM26                   |
| RA File Number                                                                                                                                                                    | 02AX04000291 AM25                           |
| Licence No and Date                                                                                                                                                               | 0211007044/08/08/2024                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and decided to fix the norms based on the comments of the Tech-2, allowing the following inputs:</p> |                                             |



| Export Serial No. | Export Item Name                                                           | Quantity (KGS) | Import serial no | Import Item Name                | Quantity (KGS) |
|-------------------|----------------------------------------------------------------------------|----------------|------------------|---------------------------------|----------------|
| 1.                | Tea bags containing Tea (Each 2gm Tea bag containing 0.32 gm Tea bag wire) | 43750          | 1.               | Tea bag-wire (Gutman S.S. Wire) | 7,000          |

1. The above fixation of adhoc norms is valid for the present application under Para 4.06 of HBP 2023 & norms are valid for one year from the date of uploading the minutes on the DGFT website.

2. No Advance Authorisation should be issued on a repeat basis based on the fixation of above mentioned adhoc norms.

3. Other regulations of FTP / HBP, 2023, like Value Addition, Pre-import condition & Appendix 4J conditions should also be complied with.

RA may take subsequent consequential action accordingly.

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| Case No.                | 27 / NC/6/MEET/Jan/202526/16                |
| Case Status             | Case Deferred                               |
| Party Name              | AMRUT DISTILLERIES PRIVATE LIMITED          |
| Meeting Number and Date | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number          | HQRNORM APPLY 00002879AM25                  |
| RA File Number          | 07AX04000928 AM25                           |
| Licence No and Date     | 0711012274/05/09/2024                       |

Norms Committee Decision:

NC considered the case as per the agenda and noted that the application of the firm is under examination of the Technical Authority, i.e., MoFPI, and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.

The case stands deferred.

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| Case No.                | 28 / NC/6/MEET/Jan/202526/16                |
| Case Status             | Case Deferred                               |
| Party Name              | SUNBEEN COCOA PRIVATE LIMITED               |
| Meeting Number and Date | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |

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| HQ File Number                                                                                                                                                                                                                                                                      | HQRNORM APPLY 00003127AM25 |
| RA File Number                                                                                                                                                                                                                                                                      | 33AX04000062 AM25          |
| Licence No and Date                                                                                                                                                                                                                                                                 | 3311002254/18/09/2024      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and decided to call the representative of the firm for PH for better understanding and clarification of manufacturing process and wastage generated at various stages</p> <p>The case stands deferred.</p> |                            |

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| Case No.                                                                                                                                                                                                  | 29 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                               | Case Deferred                               |
| Party Name                                                                                                                                                                                                | ORGANIC INDIA PRIVATE LIMITED               |
| Meeting Number and Date                                                                                                                                                                                   | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                            | HQRNORM APPLY 00003663AM25                  |
| RA File Number                                                                                                                                                                                            | 06AX04000309 AM25                           |
| Licence No and Date                                                                                                                                                                                       | 0611003068/15/10/2024                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and decided to transfer the case from MoFPI to Tech-2.</p> <p>The case stands deferred.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                            | 30 / NC/6/MEET/Jan/202526/16                |                 |                  |                  |                |
| Case Status                                                                                                                                                         | Case Approved                               |                 |                  |                  |                |
| Party Name                                                                                                                                                          | MARVI INDUSTRIES                            |                 |                  |                  |                |
| Meeting Number and Date                                                                                                                                             | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |                 |                  |                  |                |
| HQ File Number                                                                                                                                                      | HQRNORM REVIW00006362AM25                   |                 |                  |                  |                |
| RA File Number                                                                                                                                                      | 56AX04000355 AM25                           |                 |                  |                  |                |
| Licence No and Date                                                                                                                                                 | 5611003408/20/11/2024                       |                 |                  |                  |                |
| Norms Committee Decision:                                                                                                                                           |                                             |                 |                  |                  |                |
| NC considered the case as per the agenda and decided to fix the norms based on the comments of the Technical Authority, i.e., MoFPI, allowing the following inputs: |                                             |                 |                  |                  |                |
| Export Serial No.                                                                                                                                                   | Export Item Name                            | Quantity ( KGS) | Import serial no | Import Item Name | Quantity (KGS) |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                  |          |    |                 |          |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------|----------|----|-----------------|----------|
| 1.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Chocolate and Chocolate products | 525000.0 | 1. | Cocoa Powder(0) | 30318.75 |
| <p>1. The above fixation of adhoc norms is valid for the present application under Para 4.06 of HBP 2023 &amp; norms are valid for one year from the date of uploading the minutes on the DGFT website.</p> <p>2. No Advance Authorisation should be issued on a repeat basis based on the fixation of above mentioned adhoc norms.</p> <p>3. Other regulations of FTP / HBP, 2023, like Value Addition, Pre-import condition &amp; Appendix 4J conditions should also be complied with.</p> <p>RA may take subsequent consequential action accordingly.</p> |                                  |          |    |                 |          |

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| Case No.                                                                                                                                                                                                                                                                                                                        | 31 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                                                                                                                                                     | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                      | ASIAN FOOD INDUSTRIES                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                         | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                  | HQRNORM REVIW00005107AM26                   |
| RA File Number                                                                                                                                                                                                                                                                                                                  | 34AX04000779 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                             | 3411005809/16/12/2024                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                         | 32 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                      | Case Deferred                               |
| Party Name                                                                                                                       | NATURAL AND ESSENTIAL OILS PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                          | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                   | HQRNORM APPLY 00005447AM25                  |
| RA File Number                                                                                                                   | 07AX04001593 AM25                           |
| Licence No and Date                                                                                                              | 0711013254/03/01/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under</p> |                                             |

examination of Technical Authority, i.e., Tech-1 and their comments are awaited. The Committee decided to send a reminder to Tech-1 to expedite their comments.

The case stands deferred.

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|-------------------------|---------------------------------------------|
| Case No.                | 33 / NC/6/MEET/Jan/202526/16                |
| Case Status             | Case Approved                               |
| Party Name              | ASHAPURA INTERNATIONAL LIMITED              |
| Meeting Number and Date | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number          | HQRNORM REVIW00004817AM26                   |
| RA File Number          | 03AX04005441 AM25                           |
| Licence No and Date     | 0311041119/07/02/2025                       |

**Norms Committee Decision:**

NC considered the case as per the agenda and decided to fix the norms based on the comments of the Tech-NL, allowing the following inputs:

| Export Serial No. | Export Item Name              | Quantity (MT) | Import serial no | Import Item Name     | Quantity (MT) |
|-------------------|-------------------------------|---------------|------------------|----------------------|---------------|
| 1.                | VALUE ADDED BENTONITE(POWDER) | 35000.0       | 1.               | C502 POLYMER(POWDER) | 203.44        |
|                   |                               |               | 2.               | SODA ASH(POWDER)     | 735.0         |

1. The above fixation of adhoc norms is valid for the present application under Para 4.06 of HBP 2023 & norms are valid for one year from the date of uploading the minutes on the DGFT website.

2. No Advance Authorisation should be issued on a repeat basis based on the fixation of above mentioned adhoc norms.

3. Other regulations of FTP / HBP, 2023, like Value Addition, Pre-import condition & Appendix 4J conditions should also be complied with.

RA may take subsequent consequential action accordingly.

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| Case No. | 34 / NC/6/MEET/Jan/202526/16 |
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| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | CENTRAL AGRI TRADES PRIVATE LIMITED         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM REVIW00004753AM26                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 02AX04000776 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0211008268/04/03/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and decided to fix the norms based on the comments of the Tech-2, allowing the following norms for each export items viz:</p> <p>(i) Export Item: Blended Tea: Indian Black Tea (containing 10% Synthetic Flavouring Essence) – 1 (One) Kg.</p> <p>(ii) Import Proposed: Synthetic Flavouring Essence – 0.10 Kg.</p> <p><b>Note:</b> CIF value of import should not exceed 5% of FOB value of export for each export item.</p> <p>1. The above fixation of adhoc norms is valid for the present application under Para 4.06 of HBP 2023 &amp; norms are valid for one year from the date of uploading the minutes on the DGFT website.</p> <p>2. No Advance Authorisation should be issued on a repeat basis based on the fixation of above mentioned adhoc norms.</p> <p>3. Other regulations of FTP / HBP, 2023, like Value Addition, Pre-import condition &amp; Appendix 4J conditions should also be complied with.</p> <p>RA may take subsequent consequential action accordingly.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                       | 35 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                                                                                                                    | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                     | ALLANA CONSUMER PRODUCTS LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                        | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00000030AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                 | 03AX04003285 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                            | 0311042754/02/04/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> |                                             |

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                        | 36 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                                                                                                                                     | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                      | OHSUNG INDIA PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                         | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00000195AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                  | 31AX04000482 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                             | 3111004651/11/04/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of the Tech-1 and their comments are awaited. The Committee decided to send a reminder to Tech NL to expedite their comments.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                              | 37 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                                                                                                                                                           | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                            | ASIAN FOOD INDUSTRIES                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                               | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                        | HQRNORM REVIW00005129AM26                   |
| RA File Number                                                                                                                                                                                                                                                                                                                        | 34AX04000049 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                   | 3411006352/28/04/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of the Technical Authority i.e. MOFPI and their comments are awaited. The Committee decided to send a reminder to MOFPI to expedite their comments.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                | 38 / NC/6/MEET/Jan/202526/16                |
| Case Status             | Case Deferred                               |
| Party Name              | VIRINICA FOODS PRIVATE LIMITED              |
| Meeting Number and Date | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number          | HQRNORM APPLY 00000710AM26                  |
| RA File Number          | 03AX04000158 AM26                           |
| Licence No and          | 0311043663/09/05/2025                       |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------|--|
| Date                                                                                                                                                   |  |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and decided to refer the case to Tech 2.</p> <p>The case stands deferred.</p> |  |

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| Case No.                                                                                                                                                                                                                                                                                                                                 | 39 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                                                                                                                                                              | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                               | FOODS AND INNS LIMITED                      |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                  | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00000754AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                           | 03AX04000620 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                      | 0311043751/13/05/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of the Technical Authority, i.e., MoFPI, and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                 | 40 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                                                                                                                                                              | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                               | VKS HYTECH PRIVATE LIMITED                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                  | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00001493AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                           | 30AX04000139 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                      | 3011007166/13/06/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of the Technical Authority, i.e., MoFPI, and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                | 41 / NC/6/MEET/Jan/202526/16                |
| Case Status             | Case Deferred                               |
| Party Name              | PARAYIL FOOD PRODUCTS PRIVATE LIMITED       |
| Meeting Number and Date | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |

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| HQ File Number                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00001846AM26 |
| RA File Number                                                                                                                                                                                                                                                                                                                        | 10AX04000106 AM26          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                   | 1011003247/03/07/2025      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of the Technical Authority i.e. MOFPI and their comments are awaited. The Committee decided to send a reminder to MOFPI to expedite their comments.</p> <p>The case stands deferred.</p> |                            |

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| Case No.                                                                                                                                                                                                                                                                                                        | 42 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                                                                                                                                     | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                      | OHSUNG INDIA PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                         | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00001936AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                  | 31AX04000113 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                             | 3111005051/08/07/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of the Tech-1 and their comments are awaited. The Committee decided to send a reminder to Tech NL to expedite their comments.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                            | 43 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                          | MARINES CANNING INDUSTRIES                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                             | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                      | HQRNORM REVIW00004887AM26                   |
| RA File Number                                                                                                                                                                                                                                                                                                                      | 07AX04001061 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                 | 0711015633/17/09/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of the Technical Authority i.e. CIFT and their comments are awaited. The Committee decided to send a reminder to CIFT to expedite their comments.</p> <p>The case stands deferred.</p> |                                             |



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| Case No.                                                                                                                                                                                                                                                                                                                              | 44 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                                                                                                                                                           | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                            | VENKATESH FOOD INGREDIENTS PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                               | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00003598AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                        | 05AX04001499 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                   | 0511035573/07/10/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of the Technical Authority i.e. MOFPI and their comments are awaited. The Committee decided to send a reminder to MOFPI to expedite their comments.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                       | 45 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                                                                                                                                    | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                     | VANTAGE NUTRITION LLP                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                        | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00004813AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                 | 03AX04004657 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                            | 0311049789/15/12/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of the Tech-2 and their comments are awaited. The Committee decided to send a reminder to Tech-2 to expedite their comments.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                            | 46 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                          | VANTAGE NUTRITION LLP                       |
| Meeting Number and Date                                                                                                             | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                      | HQRNORM APPLY 00004807AM26                  |
| RA File Number                                                                                                                      | 03AX04004662 AM26                           |
| Licence No and Date                                                                                                                 | 0311049766/15/12/2025                       |
| <p>Norms Committee Decision:</p> <p>The Norms Committee considered the case as per the agenda and, based on the comments of the</p> |                                             |

Technical Authority (Tech-2), decided to seek the following information from the firm:

1. Catalogue and Certificate of Analysis (COA) of Import Item No. 1 and No. 2 from the foreign supplier.
2. Certificate of Analysis (COA) of the export item.
3. Clarification regarding the mismatch between the requirement of import items shown in the process flow chart and the composition flow chart, as the same does not match with the declared composition.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                              | 47 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                                                                                                                                                           | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                            | GLOBAL GREEN COMPANY LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                               | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00004849AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                        | 09AX04000926 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                   | 0911011119/17/12/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of the Technical Authority i.e. MOFPI and their comments are awaited. The Committee decided to send a reminder to MOFPI to expedite their comments.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                           | 48 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                         | PARAYIL FOOD PRODUCTS PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                                                                                                                                                            | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00004890AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                     | 10AX04000267 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                | 1011003567/18/12/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of the Technical Authority i.e. CIFT and their comments are awaited. The Committee decided to send a reminder to CIFT to expedite their comments.</p> |                                             |

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                              | 49 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                                                                                                                                                           | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                            | SWANI SPICE MILLS PVT LTD                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                               | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00004877AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                        | 03AX04004714 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                   | 0311049910/18/12/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of the Technical Authority i.e. MOFPI and their comments are awaited. The Committee decided to send a reminder to MOFPI to expedite their comments.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                              | 50 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                                                                                                                                                           | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                            | SWANI SPICE MILLS PVT LTD                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                               | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00004875AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                        | 03AX04004715 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                   | 0311049903/18/12/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of the Technical Authority i.e. MOFPI and their comments are awaited. The Committee decided to send a reminder to MOFPI to expedite their comments.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                | 51 / NC/6/MEET/Jan/202526/16                |
| Case Status             | Case Deferred                               |
| Party Name              | FRESHGROVE AGRO PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number          | HQRNORM APPLY 00004913AM26                  |
| RA File Number          | 33AX04000147 AM26                           |
| Licence No and          | 3311003280/19/12/2025                       |

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| Date                                                                                                                                                                                                                                                                                                                                  |  |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of the Technical Authority i.e. MOFPI and their comments are awaited. The Committee decided to send a reminder to MOFPI to expedite their comments.</p> <p>The case stands deferred.</p> |  |

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| Case No.                                                                                                                                                                                                                                                                                                                              | 52 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                                                                                                                                                           | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                            | ASIAN FOOD INDUSTRIES                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                               | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00004920AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                        | 08AX04001580 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                   | 0811017095/19/12/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of the Technical Authority i.e. MOFPI and their comments are awaited. The Committee decided to send a reminder to MOFPI to expedite their comments.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                              | 53 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                                                                                                                                                           | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                            | VIRCHOW BIOTECH PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                               | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00004929AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                        | 09AX04000911 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                   | 0911011152/19/12/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of the Technical Authority i.e. MOFPI and their comments are awaited. The Committee decided to send a reminder to MOFPI to expedite their comments.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.    | 54 / NC/6/MEET/Jan/202526/16 |
| Case Status | Case Deferred                |

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| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | INTERNATIONAL INGREDIENTS & EXCIPIENTS PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026            |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00005030AM26                             |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 04AX04001029 AM26                                      |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 0411011006/26/12/2025                                  |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and decided to seek following information from the firm on the basis of the comments of the Technical Authority, i.e., Tech 2;</p> <ol style="list-style-type: none"> <li>1. Water content in export and import with documentary evidence.</li> <li>2. COA of import item from foreign supplier.</li> <li>3. Standard specification of edible grade Lactose.</li> <li>4. Stepwise process with watage.</li> <li>5. Copy of shipping bill and bill of entry relevant to present licence.</li> </ol> <p>The case stands deferred.</p> |                                                        |

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| Case No.                                                                                                                                                                                                                                                                                                        | 55 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                                                                                                                                     | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                      | AVANTI OVERSEAS PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                         | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00005051AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                  | 05AX04003482 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                             | 0511037204/29/12/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of the Tech-1 and their comments are awaited. The Committee decided to send a reminder to Tech NL to expedite their comments.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                | 56 / NC/6/MEET/Jan/202526/16                |
| Case Status             | Case Deferred                               |
| Party Name              | INDIES GLOBAL FOODS PRIVATE LIMITED         |
| Meeting Number and Date | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number          | HQRNORM APPLY 00005070AM26                  |

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| RA File Number                                                                                                                                                                                                                                                                                                                        | 33AX04000160 AM26     |
| Licence No and Date                                                                                                                                                                                                                                                                                                                   | 3311003304/30/12/2025 |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of the Technical Authority i.e. MOFPI and their comments are awaited. The Committee decided to send a reminder to MOFPI to expedite their comments.</p> <p>The case stands deferred.</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                              | 57 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                                                                                                                                                           | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                            | CANDYTOY CORPORATE PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                               | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00005102AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                        | 05AX04003514 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                   | 0511037292/31/12/2025                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per the agenda and noted that the application of the firm is under examination of the Technical Authority i.e. MOFPI and their comments are awaited. The Committee decided to send a reminder to MOFPI to expedite their comments.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                               | 58 / NC/6/MEET/Jan/202526/16                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                            | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                             | VANTAGE NUTRITION LLP                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 6/ MEET/ Jan/ 202526/ 16 and 20/01/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00005273AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                         | 03AX04005129 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                    | 0311050463/12/01/2026                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and, on the basis of the comments of the Technical Authority (Tech-2), decided to seek the following information from the firm:</p> <ol style="list-style-type: none"> <li>1. Complete chemical description of the import item, along with catalogue and Certificate of Analysis (COA) from the foreign supplier.</li> <li>2. Composition details of NICOTINAMIDE.</li> </ol> |                                             |

3. Chemical description of MCC shown in composition.

4. Copy of the master batch formula of the export product.

The case stands deferred.